

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1543
ANSWERED ON:01.08.2001
SCHEMES FOR SCS/STS
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any Scheme for the economic development of Schedule Castes/Schedule Tribes;
- (b) if so, the details thereof; and
- (c) the assistance provided to SCs/SSTs under the Special Component plan to the various States during 1999-2000,2000-2001 and2001-2001, State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

a) Yes, Sir.

b) The list of Schemes/programmes implemented for the development of Scheduled Castes/Scheduled Tribes is enclosed at Annexure.A

c) The strategy of Tribal Sub-Plan (TSP) was evolved for ensuring rapid economic development of Scheduled Tribes (STs).The strategy of Special Component Plan (SCP) was evolved similarly for ensuring rapid economic development of the Scheduled Castes (SCs). TSP and SCP funds are earmarked out of the Plan fund available with the States/UTs in proportion to the percentage of ST and SC population in the States/UTs respectively/.

Special Central Assistance(SCA) is provided to States/UTs as an additive to their Tribal Sub-Plan and Special Component Plan. Statements showing the details of SCA released as additive to TSP and SCP to States/UTs during 1999-2000 to 2001-2002 is at Annexure B &C respectively.

Annexure-A

Statement refer to in reply to Part (a) of Lok Sabha Unstarred Question No. 1543 for 1.8.2001 raised by Shri Ashok N. Mohol, M.P. and Shri Ramseth Thakur, M.P. regarding Schemes for SCs/STs

LIST OF SCHEMES FORMULATED/IMPLEMENTED FOR THE DEVELOPMENT OF SCS/STS.

Schemes for SCs

1. Special Central Assistance to Special Component Plan for SCs.
2. Special Educational Development Programme for SCs.
3. Post Matric Scholarship
4. PCR and Atrocities
5. Hostel for SC boys & Girls
6. National Scheduled Castes Finance Development Corporation
- 7 State Scheduled Castes Development Corporations

8. National Safai Karamcharis Finance Development Corporation

9. Book Banks
10. Liberation & Rehabilitation of Scavengers
11. Pre-Matric Scholarship
12. Coaching & Allied
13. Supporting Project to All India Nature of SCs (Research & Training)
14. Upgradation of Merit of SCs/STs students
15. Assistance to Voluntary Organisations for Scheuled Castes/OBCs and Minority Concentrated districts.
16. National Overseas Scholarships.

Schemes for STs

1. Special Central Assistance to Tribal Sub Plan.
2. Grants under first proviso to Article 275 (1) of the Constitution.
3. Vocational training in Tribal Areas.
4. Grant in aid to State Tribal Development Cooperative Corporations for Minor Forest Produce.
5. Development of Primitive Tribal Groups.
6. Post Matric Scholarship for ST students.

7 Grant-in-aid to Voluntary Organisations working for the welfare of STs

8. Up gradation of Merit of ST students
9. Educational complex in Low Literacy Pockets for Development of ST Girls in Tribal Areas.
10. Girls Hostels for Scheduled Tribes.
11. Boys Hostels of Scheduled Tribes.
12. Establishment of Ashram Schools in Tribal Sub Plan Areas.
13. Grants to Tribal Research Institutes
14. Book Bank Scheme for ST students
15. Coaching and Allied Scheme for STs
16. Village Grain Bank Scheme.
17. State Tribal Development Finance Corporation
18. National Overseas Scholarship scheme for STs.

Annexure-B

Statement refer to in reply to Part (c) of Lok Sabha unstarred Question No.1543 for 1.8.2001 by Shri Ashok N. Mohol and Shri Ramsheth Thakur regarding Schemes for SC/STs.

Special Central Assistance (SCA) to Tribal Sub-Plan (TSP) for Scheduled Tribes (STs) released during 1999-2000 to 2001-2002

(Rs. in lakhs)

1999-2000 2000-2001 2001-2002
Sl.No States/UT released released released+

1 Andhra Pradesh	2182.90	2182.94	910.93
2 Assam	2443.50	2443.50	1019.66
3 Bihar	4779.10	1711.06	185.52
4 Gujarat	3140.00	3139.98	1310.30
5 Himachal Pradesh	514.10	514.05	514.82
6 Jammu & Kashmir	776.40	776.38	777.55

7	Karnataka	616.10	616.13	257.11
8	Kerala	218.60	218.63	91.23
9	Madhya Pradesh	9797.20	6257.12	2611.07
10	Maharashtra	2974.60	2974.57	1241.28
11	Manipur	608.70	608.65	253.99
12	Orissa	5698.30	5188.40	2165.1
13		2915.20	2915.24	1216.52
14	Sikkim	86.30	86.28	36.01
15	T.N.	258.30	258.27	107.77
16	Tripura	831.60	831.57	347.01
17	U.P.	99.90	41.83	10.70
18	W.B.	1759.40	1759.40	734.19
19	Jharkhand/	0.00	3422.62	1956.75
20	Chhatisgarh	0.00	3695.36	1542.06
21	Uttaranchal	0.00	58.02	74.33
22	A & N	255.40	233.90	66.95
23	D & Diu	44.60	66.10	33.05
	TOTAL	40000.00	40000.00	17463.90

+ Ist installment only.

Annexure-C

Statement refer to in reply to Part (c) of Lok Sabha unstarred Question No.1543 for 1.8.2001 by Shri Ashok N. Mohol and Shri Ramsheth Thakur regarding Schemes for SC/STs.

Release of Special Central Assistance (SCA) to Special Component Plan (SCP) for SCs during 1999-2000 to 2001-2002

(Rs. In lakhs)

Sl.No	States/UT	1999-2000 Released	2000-01 Released	2001-2002 Released+
1	Andhra Pradesh	4134.94	3720.00	1599.50
2	Assam	695.31	1810.69	
3	Bihar	3471.49	0.00	
4	Chattisgarh		500.00	
5	Gujarat	682.27	1521.88	
6	Goa	5.49	8.00	
7	Haryana	840.36	930.63	
8	Himachal Pradesh	298.18	440.00	189.76
9	Jammu & Kashmir	183.44	218.00	
10	Jarkhand		500.00	
11	Karnataka	2097.36	2643.64	1062.68
12	Kerala	813.24	1251.07	424.91
13	Madhya Pradesh		3303.27	1720.00
14	Maharashtra	2067.30	2722.00	1179.86
15	Manipur	12.54	38.96	
16	Orissa	1907.72	1884.00	
17	Punjab	1280.29	1784.00	
18	Rajasthan	2792.68	3738.96	1158.78
19	Sikkim	22.37	23.87	
20	Tamil Nadu	4036.92	3558.00	
21	Tripura	159.14	476.48	
22	Uttar Pradesh	9728.65	9398.00	
23	Uttaranchal		500.00	
24	West Bengal	4962.00	5450.63	
25	Chandigarh	25.00	25.00	
26	Delhi	149.91	149.91	
27	Pondicherry	30.13	25.18	
	Total	43700.00	45038.90	5615.49

+ Ist Instalment only. For other States/UTs under Consideration.